

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

70. C.P. 127/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.08.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd

**v/s.**

DDPL Global Infrastructure Pvt Ltd & Ors

SECTION 59 OF COMPANIES ACT, 2013

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**ORDER**

At request, list this matter on 24.09.2019.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)